

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2704
TO BE ANSWERED ON 4TH AUGUST 2023**

AYUSHMAN BHARAT HEALTH INFRASTRUCTURE MISSION

**2704: SHRIMATI SUNITA DUGGAL AND
SHRI SUBRAT PATHAK**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the steps taken by the Government for effective implementation of Pradhan Mantri-Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) along with funds allocated, State/UT-wise;
- (b) the role of the State Governments under the Mission;
- (c) whether there is a specific component in the said Mission for revamping of public health surveillance system for effective monitoring of pandemics, Cancer and TB cases and if so, the details thereof;
- (d) whether any projects/proposals initiated under PM-ABHIM or funds have been released so far under the mission and if so, the details thereof, State/UT-wise including Haryana and Uttar Pradesh; and
- (e) the details of the projects implemented under the Mission, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (e)

Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the scheme period (2021-22 to 2025-26).

The measures under the scheme focus on developing capacities of health systems and institutions across the continuum of care at all levels viz. primary, secondary and tertiary level and on preparing health systems in responding effectively to the current and future pandemics/disasters. The objective of the scheme is to fill critical gaps in health infrastructure, surveillance and health research – spanning both the urban and rural areas.

The following are the components under CS Component of the scheme:

- i. 12 Central Institutions as training and mentoring sites with 150 bedded Critical Care Hospital Blocks (CCBs);
- ii. Strengthening of the National Centre for Disease Control (NCDC), 5 New Regional NCDCs and 20 metropolitan health surveillance units;
- iii. Expansion of the Integrated Health Information Portal to all States/UTs to connect all public health labs;
- iv. Operationalization of 17 new Public Health Units and strengthening of 33 existing Public Health Units at Points of Entry, that is at 32 Airports, 11 Seaports and 7 land crossings;
- v. Setting up of 15 Health Emergency Operation Centres and 2 container based mobile hospitals; and
- vi. Setting up of a national institution for One Health, 4 New National Institutes for Virology, a Regional Research Platform for WHO South East Asia Region and 9 Bio-Safety Level III laboratories.

Following support is provisioned for States/UTs under CSS component of the scheme:

- i. Construction of 17,788 rural Health and Wellness Centres (HWCs). HWCs are to be established in plain areas having population of 5000 and in difficult areas - hilly, tribal, desert etc, having a population of 3000.
- ii. Support for 11,024 urban Health and Wellness Centres in all the States with the focus on slum like areas. One Urban-HWC is to be set up as per 15,000-20,000 population for catering predominantly to poor and vulnerable populations, residents of slum and slum-like areas.
- iii. Establishing 3382 Block Public Health Units (BPHUs) at block levels.
- iv. Setting up of Integrated Public Health Labs (IPHLs) in 730 districts.
- v. Establishing Critical Care Hospital Blocks (CCBs) in 602 districts (with population more than 5 lakhs) and with referral linkages in other districts.

The CSS components of PM-ABHIM is implemented by following the existing framework, institutions and mechanisms of the National Health Mission. The proposals are received from State/UT Governments and Government of India provides approval for these proposals as per norms & available resources within overall resource envelope as per the detailed discussion during the meeting of National Programme Coordination Committee (NPCC) which are jointly attended by both the State and Central officials. As public Health & Hospital is State subject, implementation of the scheme lies under the purview of State Government, however MoHFW provides technical and financial support to the States/UTs for effective implementation of the scheme.

For effective and timely implementation of the scheme, Operational Guidelines of the scheme and Technical guidelines on CCB and IPHL have been prepared and disseminated by MoHFW to all the States & UTs. Various orientation & review meetings have been held to handhold the States/UTs. Additionally, following steps have been taken by Government of India for timely implementation of the scheme:

- i. Rs.270.00 Cr has been provisioned during the scheme period for setting up State Programme Management Units (PMUs) for technical assistance
- ii. Preponement of activities of FY 2024-25 & 2025-26 and approved in FY 2023-24 to ensuring early initiation and completion of works
- iii. States advised to ensure widespread publicity of their Notice Inviting Tender (NIT)/advertisements of their PMC bids to Central PSUs (i.e. NBCC, HSCC, HLL, HITES etc.) or CPWD.

So far, administrative approvals have been accorded to States/UTs for an amount of Rs 21,130.89 Crore for construction/strengthening of 7,808 Sub-Health Centres- Health & wellness Centres, 2,168 U-HWCs, 1557 BPHUs, 561 IPHLs at District level and 443 CCB as on 25.07.2023. The details of approval accorded and fund released to the States/UTs under the scheme is at Annexure-I and Annexure-II respectively.

Annexure-I**(Rs. in Crore)****States/UTs approvals under PM-ABHIM***

S. No.	State/UT	Units Approved					Total Amount Approved
		Building-less SC-HWC	U-HWC	BPHU	IPHL	CCB	
1	A & N Islands	0	0	0	0	0	0.00
2	Andhra Pradesh	0	184	0	13	14	540.75
3	Arunachal Pradesh	0	0	0	22	1	66.94
4	Assam	768	0	207	33	27	1300.67
5	Bihar	2546	0	59	12	12	1877.11
6	Chandigarh	0	19	0	1	0	22.25
7	Chhattisgarh	0	0	91	28	23	831.36
8	DNH & DD	0	4	0	3	1	35.00
9	Delhi	0	0	0	0	0	0.00
10	Goa	0	0	0	2	2	50.00
11	Gujarat	0	0	0	26	26	793.73
12	Haryana	0	0	0	22	22	627.67
13	Himachal Pradesh	0	8	20	3	2	74.94
14	Jammu & Kashmir	0	79	230	16	8	599.81
15	Jharkhand	893	0	29	7	7	714.84
16	Karnataka	0	114	0	9	9	281.26
17	Kerala	0	0	0	14	14	404.63
18	Ladakh	0	0	0	2	0	2.50
19	Lakshadweep	0	0	0	1	0	1.25
20	Madhya Pradesh	0	0	196	52	50	1543.41
21	Maharashtra	0	0	0	18	18	508.75
22	Manipur	64	0	0	14	2	113.27
23	Meghalaya	151	0	0	3	0	88.04
24	Mizoram	0	1	0	10	1	38.96
25	Nagaland	0	0	0	11	1	45.34
26	Odisha	604	0	153	24	22	1024.92
27	Puducherry	0	32	0	4	3	158.44
28	Punjab	0	0	0	18	16	478.79
29	Rajasthan	1112	47	33	10	10	794.58
30	Sikkim	0	0	0	3	1	28.97
31	Tamil Nadu	0	0	0	38	33	943.95
32	Telangana	0	496	0	33	31	1369.03
33	Tripura	0	0	0	7	1	35.73
34	Uttar Pradesh	1670	674	515	75	62	4352.23
35	Uttarakhand	0	0	24	4	2	71.93
36	West Bengal	0	510	0	23	22	1309.84
	Total	7808	2168	1557	561	443	21,130.89

*(As on 25.07.2023)

Annexure-II**(Rs. in Crore)**

Central Release under PM-ABHIM from FY 2021-22 to 2023-24				
S. No.	State	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	-	1.11	-
2	Andhra Pradesh	3.75	15.76	-
3	Arunachal Pradesh	0.56	0.1	-
4	Assam	57.9	2.26	-
5	Bihar	125.86	7.17	-
6	Chandigarh	-	4.79	-
7	Chattisgarh	11.25	1.34	-
8	DNH & DD	-	0.24	-
9	Delhi	-	-	-
10	Goa	-	0.06	-
11	Gujarat	-	29.54	39.54
12	Haryana	11.06	1.31	-
13	Himachal Pradesh	-	28.05	-
14	Jammu & Kashmir	16.11	1	-
15	Jharkhand	44.7	183.04	-
16	Karnataka	11.25	37.1	-
17	Kerala	3.75	24.89	-
18	Ladakh	-	0	-
19	Lakshadweep	-	0.63	-
20	Madhya Pradesh	22.85	98.7	-
21	Maharashtra	17.45	4.07	-
22	Manipur	4.56	10.92	-
23	Meghalaya	9.65	43.28	-
24	Mizoram	0.28	1.52	-
25	Nagaland	0.28	0.08	-
26	Odisha	32.15	211.46	41.44
27	Puducherry	0.42	0.19	0.89
28	Punjab	-	24.16	-
29	Rajasthan	45.37	83.59	76.01
30	Sikkim	-	0.75	-
31	Tamil Nadu	17.45	150.42	47.99
32	Telangana	11.25	53.88	39.57
33	Tripura	-	0.9	-
34	Uttar Pradesh	124.63	173.71	123.98
35	Uttarakhand	1.56	32.31	-
36	West Bengal	9.95	-	30.91
	Total	584.04	1,228.35	400.33

Note:

1. Central Release for the F.Y. 2023-24 is updated up to 24.07.2023 and is provisional.
2. The above releases relate to Central Govt. Grants & do not include State share contribution.
